

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

ORDER

No : 260/RJS Date : 28-12-2018

In compliance to communication No 48551-52/STS dated 26.12.2018 of Registrar General and in the interest of administration below mentioned officers/officials are directed to conduct physical verification of cases pending in Srinagar Wing of Hon'ble High Court and furnish a report / requisite information in accordance with enclosed format under supervision of Bench Secretaries w.e.f 01.01.2019 to 04.01.2019 as per below mentioned roster

Sr	Section	Name of the officer/official's
1	SWP Section 2017 - 2018	Mr.Nazir Ahmad Mir, Bench Secretary (Special) Mr Fida Hussain, Reader Mr Zahid Sultan, Resarch Assistant Mr Mohammad Syed, Restorer. Mr Mushtaq Ahmad Bhat, orderly
2	SWP Section 2014 - 2016	Mr.Nazir Ahmad Mir, Bench Secretary (Special) Mr Fida Hussain, Reader Mr Mansoor Bukhari, Research Assistant Mr Mohammad Syed, Restorer Mr Bashir Ahmad Lone, Orderly
3.	SWP Section 0 - 2015	Mr.Nazir Ahmad Mir, Bench Secretary (Special) Mr Fida Hussain Reader Mr Towfeel Ahmad , Research Assistant Mr Mohammad Syed, Restorer Mr Abdul Rashid Kuttay, orderly
4	OWP Section 2017 - 2018	Mr. Zulfi Javeed, Bench Secretary Mr Suhail Jan, Reader Mr Mohammad Ayoub Mir, Research Assistant Mrs Gazala Geelani, Restorer Mr Irfan Ahmad Hajam, orderly

5	OWP Section 0 - 2016	Mr. Zulfi Javeed, Bench Secretary Mr. Suhail Jan, Reader Ms Tanzeela Sharief, Research Assistant Mrs Gazala Geelani, Restorer Mr Bilal Ahmad Hajam, orderly
6	LPA Section	Mr. Zulfi Javeed, Bench Secretary Mr Khursheed Ahmad Wani Ms Uzma Amin, Research Assistant Mrs Gazala Geelani, Restorer
7	Criminal Section	Ms Subaya Yasmeen, Bench Secretary Mr Umar Javeed, Reader Ms Saima Ashraf, Research Assistant Mr Farooq Ahmad Hajam, Restorer Mr Javaid Ahmad, orderly
8	Civil Section	Ms Subaya Yasmeen, Bench Secretary Mr Umar Javeed, Reader Ms Nazia Rashid, Research Assistant Mr Farooq Ahmad Hajam, Restorer Mr Mohammad Taki, orderly

In charges of all Sections along with staff are directed to assist and cooperate the officer/officials mentioned above so that assigned work culminates expeditiously.

Incharge NIC shall upload the same on official website on day today basis.

Matter be treated most urgent.

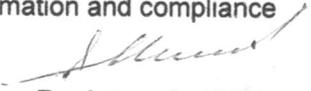

Registrar Judicial

No 50560-09 Date 28-12-2018

Copy to:-

01. Registrar General, High Court of Jammu & Kashmir, Jammu for information
02. Incharge NIC, High Court of Jammu & Kashmir, Jammu for n/a.
03. Shri _____

.....for information and compliance


Registrar Judicial

PSA

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Registrar Judicial,
High Court of J&K,
Jammu/Srinagar.

No: 40551-59/88

Dated: 26.12.2018

Subject:- Physical Verification of Cases.

Madam,

Vide letter No.40585/GS dated 11.10.2018, you were requested to conduct physical verification of the cases pending in the High Court of Jammu and Kashmir and to furnish a report in this regard.

You are requested to expedite the matter and furnish the requisite information in the format attached hereto.

With regards,

Yours faithfully,

Encls: As per the Letter.

(Sanjay Dhar)
Registrar General

*incharge
of judicial
recorder
27-12-2018
Section
to be
communicated*

No: 40553-54/88

Dated: 26.12.2018

Copy to:-

- i. Principal Secretary to Hon'ble the Chief Justice for Information of Her Lordship.
- ii. In-charge NIC for uploading the same on the High Court Website.

Registrar General

26/12/18

FORMAT

Total number of cases (before Physical Verification) as on 31.12.2018	Total number of cases (after Physical Verification) as on 31.12.2018	Details of the discrepancy in the number of cases found after such physical verification (+/-)